GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 6036

TO BE ANSWERED ON THE 11th APRIL, 2017/CHAITRA 21, 1939 (SAKA)
COMMUNAL RIOTS DATA

6036. SHRI RABINDRA KUMAR JENA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the data released by NCRB on communal riots did not match with the data released by Home Ministry;
- (b) if so, the details thereof during the last three years;
- (c) the reasons for this divergence in the said data; and
- (d) the manner in which does the Government proposes to address this divergence and ensure that uniform data is maintained in future on such sensitive issues?

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d) National Crime Records Bureau (NCRB) collects police registered communal riots cases (FIRs) from States and UTs. As there could be multiple FIRs in a single incident of communal violence, the data on communal riots compiled by NCRB shows different figures, as compared to the Home Ministry's data which is communal incidents based but not FIR based.

As per the available information, the details of the communal incidents in the country during the last 3 years, viz. 2014, 2015 and 2016 & the details of communal incidents as compiled by NCRB are as under –

Year	No. of Communal Incidents	No. of communal incidents
	(Home Ministry data)	reported by NCRB
2014	644	1227
2015	751	789
2016	703	Under compilation
